

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.235-IA/404(AHM)2024  
in  
**CP(IB) 148 of 2017**

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

Asis Logistic Ltd  
V/s

State Bank of India & Ors

.....Applicant

.....Respondent

**Order delivered on: 05/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Shivam Dave, Adv.

For the Respondent : Mr. Jaimin Dave, Advocate a/w Ms. Hirva Dave, Adv.

For successful Purchaser : Mr. Nipun Singhvi, Adv. a.w Ms. Pragati Tiwari, Adv.

**ORDER**

**IA/404(AHM)2024**

Ld. Counsel Ms. Gogia has filed a leave note.

At the request of Ld. Counsels for the parties, this matter stands adjourned to 05.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**